

Rejection of applications for certificate of registration

September 3, 2001

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for certificate of registration submitted by the following non-banking financial companies:

| Name of the Company | Rejected on |
|----------------------------------------------------------------------------------------------|--------------------|
| 1. M/s. Chirag Tie-up Pvt. Ltd., 168/A, Cotton Street, 4th Floor, Kolkata-700 007. | August 30, 2001 |
| 2. M/s. Chowrangee Marketing Pvt. Ltd., 168/A, Cotton Street, 4th Floor, Kolkata-700 007. | August 30, 2001 |
| 3. Radharaman Tie-up Pvt. Ltd., 168/A, Cotton Street, 4th Floor, Kolkata-700 007. | August 30, 2001 |

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

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Asst. Manager

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